BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No. 425/KB/2017 CP(CAA) No. 395/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company Under Section		Orient Paper & Industries Limited. 232 (8)		
1.	MY J. M	V'Sherma) Khaiter)	Mar Jr Jutt	11/10/1
	Mr. NIRMANA M. DEEPAR 3		Levelo for Appliant ORDER	J. Sugar

Ld. Counsel for the petitioner and the Ld. Counsel for the applicant of C.A. (CAA) No. 425/KB/2017are present.

List the matter on 08/11/2017 along with C.A.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)